(c) what was the total number of Policemen who participated in the Satyagraha?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) 1527 challans have been put in court against the policemen who had indulged in illegal activities.

- (b) 761.
- (c) Policemen, numbering about .1500, belonging to the Delhi Police, in violation of order promulgated under Sec. 144 Cr. P.C., assembled and squatted near the residence of the Union Home Minister, shouting (slogans.

P. & T. OFFICE BUILDING AT SANGLI

220. SHRI G. R. PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether any land has been acquired for the construction of a new office building for the Posts and Telegraph office at Sangli in Maharashtra State; if so, when it was acquired;
- (b) what are the reasons for the delay in the construction of the office building; and
- (c) by when the work will be started and completed?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) Yes, The land was taken over on 9th January, 1964;

- (b) Limited capacity of Architectural staff for planning and designing the building and paucity of funds.
- (c) The work is likely to be taken up during 1968-69 subject to the availability of funds, and completed after about two years of start.

MISUSE OF FUNDS IN DELHI COLLEGES

- 221. SHRI KRISHEN KANT: Will the Minister of EDUCATION be pleased to state:
- (a) whether it has come to the notice of Government that students' funds and teachers' provident funds are being misused by college authorities in Delhi; and
- (b) if so, what steps Government propose to take to prevent the misuse?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes. It has come to the notice of Government that authorities of colleges in Delhi, have temporarily used Students' Fund and Teachers' Pro-dent Fund to meet pressing demand for other purposes.

(b) The University Grants Commission which gives the maintenance grants to the Colleges at Delhi is seized of thi_s matter and is considering suitable steps for checking such use of the above funds.

RAISING OF PRESS CABLE RATES.

- 222. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Government propose to raise press cable rates for Commonwealth countries; and
- (b) if so, what are the reasons for the same?

THE MINISTER OF STATE IN DEPARTMENTS THE OF PALIA-**AFFAIRS MENTARY** AND COM (SHRI MUNICATIONS I. GUJRAL): (a) and (b) The question of revision of the existing Common wealth press telegraph rate in India is under consideration at present, and it will take some time before decision is reached.